

for which orders are under execution by this Corporation.

Deficiencies in Alloy Steels Plant, Durgapur

2481. SHRI SAMINATHAN : Will the Minister of STEEL AND MINES be pleased to state :

(a) the deficiencies faced by the Alloy Steels Plant, Durgapur; and

(b) the remedial steps taken to meet the situation ?

THE MINISTER OF STEEL AND MINES (SHRI MOHAN KUMARAMANGALAM): (a) and (b). There are deficiencies in certain items of plant and equipment, layout of furnaces etc. Hindustan Steel Limited are taking necessary remedial measures in consultation with the equipment suppliers and their own experts.

Issue of Permits of Steel to big Industries

2482. SHRI S. N. MISRA : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether a large number of permits had been granted to big industrialists for steel after the dissolution of Parliament in December, 1970;

(b) if so, the names of such persons who had been granted Steel allotment of more than one lakh of rupees;

(c) whether such allotments have since been cancelled by the new incumbent in charge of the Ministry; and

(d) if so, the names of such persons whose Steel allotment has been cancelled ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN) : (a) to (d). No, Sir. No permits are at present required for obtaining steel. Since permits are not needed, the question of their being issued after the dissolution of Parliament, or cancelled thereafter, does not arise.

Supply of steel in substantial quantities (over a wagon load) could be had only from the steel plants through priority allocations given by the Steel Priority Committee. There was not any significant cancellation of such priority allocations subsequent to the dissolution of Parliament.

Rehabilitation of Displaced Persons from East Bengal before 1970

2483. SHRI S. N. MISRA: Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether all the displaced persons from East Bengal who had come to India before 1970 have been rehabilitated ;

(b) if not, the number of the persons who remain to be rehabilitated ; and

(c) the steps taken to rehabilitate them ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) to (c). A statement is attached.

Statement

OLD MIGRANTS

The work of rehabilitation of old migrants from East Pakistan, *i. e.* those who migrated to India upto 31-3-1958, had by and large, been completed by 1960-61, except for some residuary work in West Bengal. An assessment of the residuary work in West Bengal was made in 1960-61, and a sum of Rs. 21.88 crores was agreed upon for liquidating the residuary problem.

2. The working and the results of rehabilitation measures undertaken in West Bengal for the benefit of old migrants after the 'Residuary Assessment', and the further financial assistance required, are at present being evaluated by the Committee of Review. As a result of certain interim recommendations of the Committee, a sum of Rs. 237 lakhs has since been sanctioned.

NEW MIGRANTS

3. All the new migrants who had come to India between the period from 1.1.1964 to